

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024
THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : IA(IBC)/1039(CHE)/2024

APPLICATION NUMBER : CP(IB)/588(CHE)/2017

**NAME OF THE APPLICANT : Renuka Devi Rangaswamy (Liquidator)
M/s. Summer India Weaving And
Processing Mills Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15 of IBC, 2016

ORDER

Ld. Counsel Ms. Deepa Mariappan is present.

This IA has been filed to take on record the 8th Progress Report for the 4th quarterly period for financial year 2023-2024 i.e., from 01.01.2024 to 31.03.2024. The same is taken on record subject to all just exceptions.

IA(IBC)/1039(CHE)/2024 is accordingly disposed off.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk